

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 - IA/1091(AHM)2023
in
CP(IB) 770 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rajendra M Mehta
V/s
GSL Nova Petrochemicals Ltd

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent : Mr. Mayur Jugtawat, Adv.

ORDER

IA/1091(AHM)2023

Ld. Counsel for the applicant submitted that they have made paper publication. Yet one month is not passed, this matter stands adjourned.

List for further consideration on 16.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)